# COURT-I

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## <u>APPEAL NO. 59 OF 2017 &</u> IA NOS. 165, 331, 937 & 938 OF 2017

#### Coram: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

Dated: 6<sup>th</sup> December, 2017

In the matter of:	
Ms. Subhash Ananda Tambe & Ors.	 Appellant(s)
Vs.	
State of Maharashtra (Ministry of Power) & Ors.	 Respondent(s)

## <u>ORDER</u>

The matter could not be taken up due to administrative reasons. List the matter on <u>20.12.2017.</u>

COURT MASTER